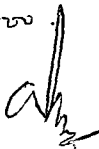
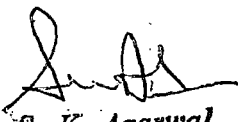




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C.A.T. Bench, JAIPUR

Date of Order	Orders
<p><u>27/1/2000</u></p>	<p>None present for the applicant.</p> <p>learned counsel for the applicant is reported to be unwell. May be listed for admission on 6.3.2000.</p> <div style="display: flex; justify-content: space-around;"> <div style="text-align: center;">  (N. P. NAWANI) ADMINISTRATIVE MEMBER </div> <div style="text-align: center;">  S. K. Agarwal Member (Judicial) </div> </div>
<p>6.3.2000</p> <p>copy sent to A.S. in Court vide <u>BS 87</u> dated <u>10.3.2000</u></p>	<p>None present for the applicant.</p> <p>On perusal of the order-sheets it appears that none was present for the applicant on 27.1.2000, 6.10.99 and today. It appears that the applicant has lost interest in this case. Therefore, this OA is dismissed in default and for non prosecution.</p> <div style="display: flex; justify-content: space-around;"> <div style="text-align: center;">  (N. P. NAWANI) ADMINISTRATIVE MEMBER </div> <div style="text-align: center;">  S. K. Agarwal Member (Judicial) </div> </div>